

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 105
CP(IB) 108 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

BMS International (Bombay) LLP
V/s
JBF Petrochemicals Ltd

.....Applicant

.....Respondent

Order delivered on ..17/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:

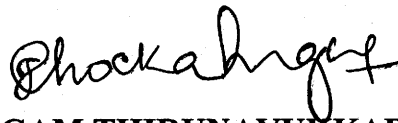
For the Applicant :Mr. Raju Kothari, Advocate
For the Respondent :Mr. Maulik Nanavati, Advocate

ORDER

Pleadings are complete.

The parties are directed to complete formalities of e-filing of their respective documents within one week, if already not filed.

List the matter on 05.10.2021.



(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)



(MADAN B GOSAVI)
MEMBER (JUDICIAL)

vc